

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH RESEARCH**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1869
TO BE ANSWERED ON 19TH DECEMBER, 2023**

INDIA-ISRAEL JOINT TRIAL ON COVID 19 PATIENTS

1869. SHRI SAKET GOKHALE:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Health Ministry's Screening Committee (HMSC) provided expedited approval to a joint trial conducted by Defence Research and Development Organization (DRDO) and Israel's Directorate of Defense Research and Development (DRDD) on Indian patients that included an audio test, a breath test, thermal testing, and a polyamino test to isolate proteins related to COVID-19 in the year 2020;
- (b) whether consent was obtained from the relevant patients whose samples were obtained through the aforementioned test; and
- (c) whether Government sought details from Israel on how the data collected from this test was to be used, if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(PROF. S.P. SINGH BAGHEL)**

(a): The proposal entitled "Use of novel in-vitro diagnostic technologies (NAOR platform Terasystem Breath Analyzer, VIRION test and Voice Pattern test) and RT-PCR for rapid testing of SARS-CoV-2 in Indian population" submitted by Defence Institute of Physiology & Allied Sciences (DIPAS), New Delhi for collaboration under Memorandum of Understanding (MoU) between Defence Research and Development Organization (DRDO), India and Directorate of Defense Research and Development (DRDD), Israel was approved by Chairman, Health Ministry's Screening Committee (HMSC) on 28th July, 2020 in view of public health emergency of COVID-19. Subsequently, HMSC endorsed the decision during its meeting held on 14th August, 2020.

(b): The consent was taken.

(c): The data collected from this study was intended to compress the time period of the virus detection.
